

AID FOR FOURTH PLAN

DR. (MRS.) MANGLADEVI
TALWAR :

SHRI MAHAMMED HANEEF .

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that a delegation has been sent by Government to Washington for holding discussions with the World Bank and U.S. Government for our aid-requirements for the Fourth Plan;

(b) if so, what success has been achieved in the matter; and

(c) the nature of aid various countries of the world have agreed to give to India for various development projects of the Fourth Plan and to meet other non-project expenditures ?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): (a) and (b) A delegation under the leadership of the Minister of Planning visited the United States of America during April-May 1966 for discussions with the World Bank and the U.S. Government on the subject of Economic Aid. The Minister of Planning has already made a statement in the Rajya Sabha on May 13, 1966, on his return from the visit. No other delegation has been sent subsequently by Government for discussion regarding aid requirements.

(c) It is expected both by the World Bank and by the Government of India that \$ 900 million would be available as Non-project aid for the year 1966-67 from members of the Aid India Consortium. As for Fourth Plan projects, the exact requirement of aid and response of the World Bank and Consortium countries thereto will be known only after the Fourth Plan is finalised and the Bank and the Consortium have an opportunity to study it.

WATER SHORTAGE IN DELHI

85. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether there was shortage of water throughout Delhi during June, 1966; and

(b) if so, what steps were taken to augment the water supply system in Delhi ?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. SUSHILA NAYAR): (a) Yes, during June, 1966 the water pressure has been low in certain colonies of Delhi and New Delhi which are at the tail end of the distribution system and where originally smaller distribution mains had been provided.

(b) Steps have been taken during this summer to improve the water supply position with the part commissioning of the new 40 M.G.D. plant. The colonies at the tail end of the distribution system were advised to put up booster pumps. The work of replacing and augmenting distribution mains has been taken in hand and is expected to be completed during the Fourth Plan.

Further, the water supply is proposed to be augmented by (a) construction of the second 40 M.G.D. water treatment plant at Wazirabad, (b) sinking tube-wells in Ghaziabad area of Uttar Pradesh, (c) utilising water from the Najaf-garh Jheel project and (d) utilising underground water from the bed of the Yamuna.

HEALTH CESS LEVY ON PATIENTS IN PUBLIC HOSPITALS

86. SHRI RAM SINGH: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether it is a fact that Central Government have suggested to State Governments to introduce health cess levy on patients in all public hospitals; and

(b) if so, what was the reason for giving this advice to the State Governments ?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. SUSHILA NAYAR): (a) and (b) The Health Survey and Planning Committee had recommended the introduction of a system of graded charges for all hospital services except in the case of genuinely indigent patients. The possibility of levying a health cess was also suggested. This recommendation was forwarded to the